NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/16/17

NAME OF THE PETITIONER(S)

: P. RANGASAMY +13

NAME OF THE RESPONDENT(S)

: M/S TALENT ALLOYS PVT LTD + 8

SECTION

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

1. Vishno Mohan

Regresenting Commod for R1

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<u>ORDER</u>

Counsel for petitioner called absent. Counsel for R1 present and prayed time for making submissions. No representation on behalf of other respondents. Time extended at request. Put up on 14.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc